

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 351 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

For the Appellant : Mr. Manish Kumar, Advocate

04/07.09.2021

Let this case go out of my list and be placed before appropriate bench after taking permission from the Hon'ble the Chief Justice.

(ANANDA SEN , J)

anjali/